

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 232
(IB)-894(ND)2019

IA/4130/2020, IA/1610/2020, IA/4210/2020, IA/1468/2021

IN THE MATTER OF:

Ram Niwas & Sons

... **Applicant/Petitioner**

Vs.

M/s. Palm Developers Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Advs. Angad Varma and Mr. Toyesh Tewari for Resolution Professional, Mr. Rudreshwar Singh Adv, Mr. Atul sharma Adv for ACRE and IDBI, Ms. Renuka Iyer Advocate

ORDER

Renotify this matter on 04.08.2021.



T.S. Singh

(Court Officer)